GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 977 TO BE ANSWERED ON 08.02.2023

HIGH SPEED RAIL CORRIDOR

†977. MS. LOCKET CHATTERJEE: SHRI SUNIL KUMAR PINTU:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry has assigned the task of preparing Detailed Project Report (DPR) for seven High Speed Rail (HSR) corridors to the National High Speed Rail Corporation Limited (NHSRCL);

(b) if so, the progress report of the work carried out so far in this regard;

(c) whether the Delhi Agra–Lucknow–Varanasi and Varanasi–Patna– Howrah Corridors have been sanctioned;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW)

(a) to (e): Ministry of Railways has assigned the task of preparing Detailed Project Report (DPR) of following seven High Speed Rail (HSR) Corridors to NHSRCL. The DPRs are in different stages of study:-

- i. Delhi Varanasi
- ii. Delhi Ahmedabad
- iii. Delhi Amritsar
- iv. Mumbai Nagpur
- v. Mumbai Pune Hyderabad
- vi. Chennai Bangalore Mysore
- vii. Varanasi Howrah

None of the above corridor is sanctioned as yet. Being highly capital intensive projects, the decision to sanction any HSR Corridor/Project depends on many factors such as outcome of DPR, techno-economic feasibility, availability of resources and financing options.

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